

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)
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011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg./Workshop/Wildlife Trafficking/1559/2022 | 4273

18th October, 2022

To:

1. The Ld. Principal District & Sessions Judge, Central, HQs, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, South-East, Saket
8. The Ld. Principal District & Sessions Judge, North, Rohini
9. The Ld. Principal District & Sessions Judge, West, THC
10. The Ld. Principal District & Sessions Judge, South-West, Dwarka
11. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RACC
12. The Ld. Principal District & Sessions Judge, Shahdara, KKD

Sub.: Workshop on Wildlife Trafficking, Animal Rights and Environmental Justice for Mixed Group of DHJS and DJS officers (optional).

Respected Sir/Madam,

As per the approved Training Calendar 2022, the Delhi Judicial Academy is conducting a "Workshop on Wildlife Trafficking, Animal Rights and Environmental Justice for Mixed Group of DHJS and DJS officers (optional) on 2nd December, 2022 at the Delhi Judicial Academy.

The proposed nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the program automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 2nd December, 2022, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,
Aditi Choudhary
(Dr. Aditi Choudhary)

Encl. As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

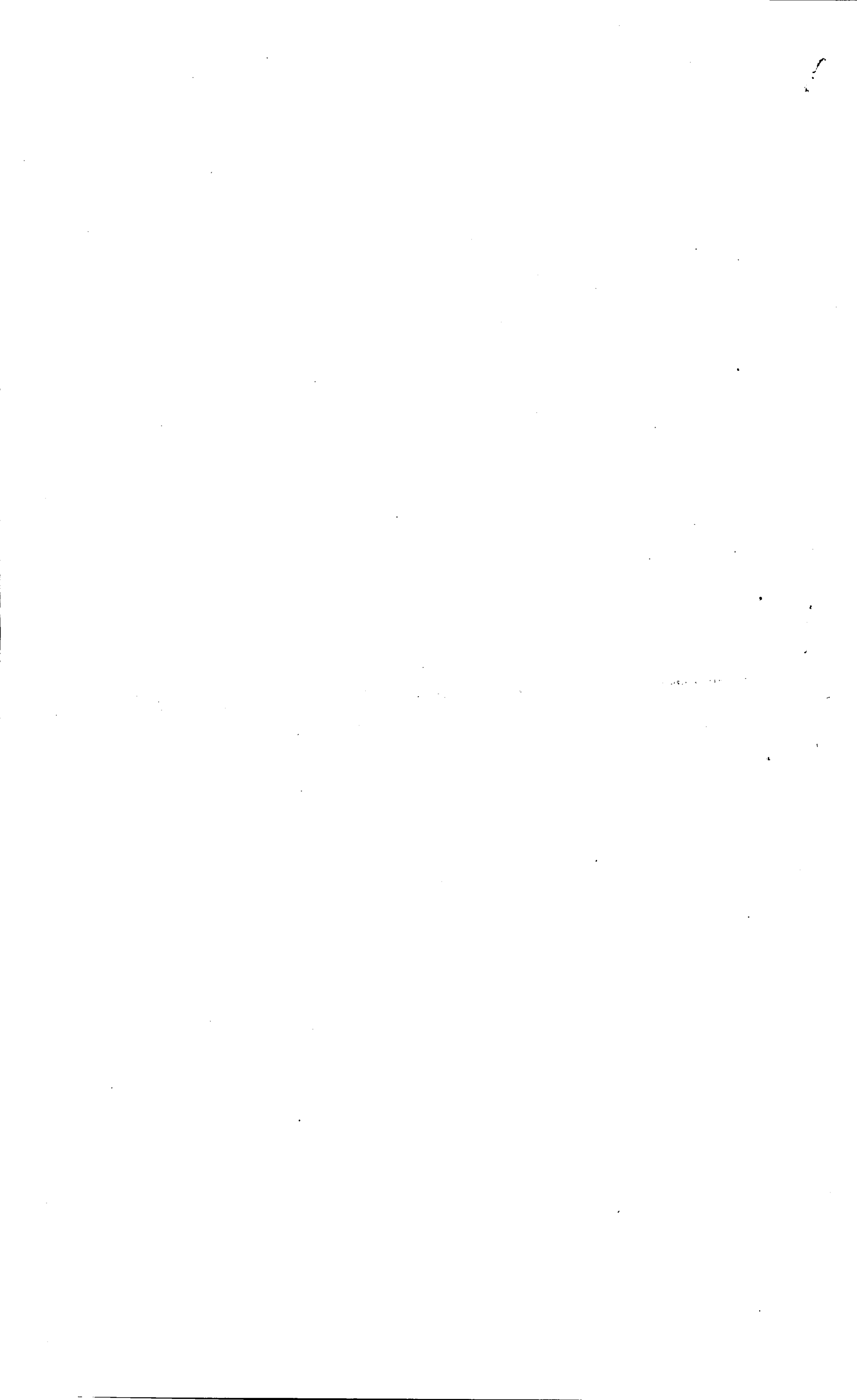
No. 80117-135 /JOTP/Gaz./2022

Dated, Delhi the 20 OCT 2022

As directed copy of letter bearing No. DJA/Trg./Workshop/Wildlife Trafficking/1559/2022/2473 dated 18.10.2022 received from the Ld. Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge Pool Car, Tis Hazari Courts, Delhi.
7. The CMM, Central District, Tis Hazari Courts, Delhi.

Kaveri Baweja
(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.



Sl. No.	Name of Officer	Present Posting	No.	Civil/ Police District	Place of Posting
39	Sh. Harjyot Singh Bhalla	ASJ	4	New Delhi	PHC
40	Sh. Arul Varma	ASJ+Spl. Judge (NDPS)	4	South-East	Saket
41	Sh. Vikrant Vaid	Special Judge (Electricity Court)	2	Central	THC
42	Sh. Ankit Singla	POLC	10	Rouse Avenue	
43	Ms. Vijeta Singh Rawat	ADJ	1	New Delhi	PHC
44	Sh. Ashok Kumar	ASJ (FTSC) (POCSO)	2	West	THC
45	Ms. Niti Phutela	ASJ (SC-POCSO)		Shahdara	KKD
46	Ms. Susheel Bala Dagar	ASJ (POCSO)	1	North-West	Rohini
47	Sh. Vishal Pahuja	ASJ (FTC)	2	South	Saket
48	Sh. Subhash Kumar Mishra	Promotee DHJS			
49	Sh. Gagandeep Jindal	ASJ (FTSC) (POCSO)	3	South-West	Dwarka
50	Ms. Richa Parihar	ASJ (FTSC) (POCSO)	1	Central	THC
DJS					
51	Ms. Anjani Mahajan	CMM		Rouse Avenue	
52	Sh. Ajay Nagar	SCJ-cum-RC		North-West	Rohini
53	Sh. Santosh Kumar Singh	SCJ-cum-RC		South	Saket
54	Ms. Saloni Singh	ACMM		East	KKD
55	Sh. Harjeet Singh Jaspal	ACMM	4	Rouse Avenue	
56	Sh. Deepak Kumar-I	ACMM		North-West	Rohini
57	Sh. Vaibhav Mehta	ACMM	3	Rouse Avenue	
58	Sh. Pranav Joshi	MM	3	North	Rohini
59	Sh. Vinod Joshi	MM	2	East	KKD
60	Sh. Rupinder Singh Dhiman	MM	1	North-East	KKD
61	Sh. Visvesh	MM (NI Act)	6	Central	THC
62	Ms. Charu Dhankar	MM (Mahila Court)	2	South-West	Dwarka
63	Sh. P. Bhargav Rao	MM (NI Act)	1	West	THC
64	Ms. Chhavi Bansal	MM (NI Act) Digital Court	3	South	Saket
65	Sh. Abhitesh Kumar	MM (NI Act) Digital Court	4	South	Saket
66	Ms. Neetika Kapoor	MM (Mahila Court)	1	West	THC
67	Ms. Surbhi	MM (Mahila Court)	2	South-West	Dwarka
68	Ms. Abhilasha Singh	MM (NI Act)		South	Saket
69	Sh. Abhinav Ahlawat	MM (NI Act)	2	South-West	Dwarka
70	Sh. Ankit Karan Singh	Civil Judge	1	West	THC
71	Ms. Sonika	MM	4	East	KKD
72	Sh. Apoorv Bhardwaj	MM (NI Act)	8	South-West	Dwarka
73	Sh. Gaurav Dahiya	MM	6	South-East	Saket
74	Ms. Kavita Bist	MM (Virtual Traffic Court)	8	Central	THC
75	Sh. Saurabh Goyal	MM (NI Act) Digital Court	1	South	Saket
76	Ms. Komal Garg	MM (Mahila Court)	1	New Delhi	PHC
77	Sh. Navdeep Gupta	MM	6	North-West	Rohini
78	Sh. Apoorv Gupta	MM	2	Central	THC
79	Sh. Himanshu Tanwar	MM	1	South-East	Saket
80	Sh. Aakash Sharma	MM	8	West	THC
81	Ms. Aayushi Saxena	MM (NI Act)	1	South	Saket
82	Ms. Shivli Talwar	MM	6	Central	THC
83	Sh. Akhil Malik	Municipal Magistrate		East	KKD

Proposed Nomination List for

Workshop on Wildlife Trafficking, Animal rights and Environmental Justice for Mixed Group of DHJS and DJS officers (Optional)

on

02nd December, 2022

Sl. No.	Name of Officer	Present Posting	No.	Civil/ Police District	Place of Posting
DHJS					
1	Sh. Girish Kathpalia	Principal District & Sessions Judge, HQs		Central	THC
2	Ms. Barkha Gupta	District Judge (Commercial Court)		North-East	KKD
3	Sh. Paramjit Singh	District Judge (Commercial Court)	6	Central	THC
4	Sh. Sanjiv Jain	District Judge (Commercial Court)	3	New Delhi	PHC
5	Sh. Ashwini Kr. Sarpal	District Judge (Commercial Court)	5	Central	THC
6	Sh. Sanjay Sharma-I	District Judge (Commercial Court)		East	KKD
7	Ms. Santosh Snehi Mann	District Judge (Commercial Court)	1	New Delhi	PHC
8	Sh. Pawan Kr. Jain	Attached to the office of Principal District & Sessions Judge (HQs) as Chairman (IT & Digitization), Delhi District Courts		Central	THC
9	Sh. Atul Kumar Garg	PO MACT		South	Saket
10	Sh. Rakesh Kr. Sharma	POIT	2	Rouse Avenue	
11	Sh. Sanjeev Aggarwal	District Judge (Commercial Court)	3	South	Saket
12	Sh. S.S. Rathi	District Judge (Commercial Court)	3	Shahdara	KKD
13	Sh. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
14	Sh. Manoj Kumar Nagpal	Special Judge (PC Act) (CBI)	9	Rouse Avenue	
15	Sh. Ajay Kr. Jain	District Judge (Commercial Court)	3	South-East	Saket
16	Sh. Anil Kr. Sisodia	Judge In-charge, Mediation Centre		North-West	Rohini
17	Sh. Dig Vinay Singh	Special Judge (PC Act) (ACB)	2	Rouse Avenue	
18	Sh. Amit Kumar	Special Judge (PC Act) (CBI)	4	Rouse Avenue	
19	Sh. Vikas Dhull	Special Judge (PC Act) (CBI)		Rouse Avenue	
20	Ms. Anuradha Shukla Bhardwaj	Secretary, Delhi High Court Legal Services Committee			DHC
21	Ms. Ruby Alka Gupta	Special Judge (PC Act) (CBI)	16		
22	Sh. Sanjeev Kr. Malhotra	Special Judge (PC Act) (ACB)	1	Rouse Avenue	
23	Sh. Amit Bansal	ASJ (POCSO)	1	South	Saket
24	Ms. Ravinder Bedi	ADJ	2	Shahdara	KKD
25	Sh. Rakesh Pandit	ADJ	9	Central	THC
26	Sh. Gorakh Nath Pandey	POLC	19	Rouse Avenue	
27	Sh. Sunil Chaudhary	ADJ	4	North-West	Rohini
28	Sh. Manish Yaduvanshi	Judge, Family Court	2	East	KKD
29	Sh. Raghubir Singh	Special Judge (PC Act) (CBI)	18	Rouse Avenue	
30	Sh. Manish Gupta	Judge In-charge, Mediation Centre		South-West	Dwarka
31	Sh. Sameer Bajpai	Special Judge (PC Act) (CBI)	14	Rouse Avenue	
32	Ms. Vrinda Kumari	ASJ	2	South	Saket
33	Sh. Devendra Kumar Sharma	Special Judge (NDPS)		West	THC
34	Sh. Rakesh Kumar-III	Special Judge (PC Act) (CBI)	2	Rouse Avenue	
35	Sh. Lalit Kumar	Judge In-charge, Mediation Centre		South	Saket
36	Sh. Ajay Gulati-I	ADJ	2	West	THC
37	Sh. Naveen Kr. Kashyap	PO MACT	1	South-East	Saket
38	Ms. Geetanjali	ADJ	5	South-East	Saket